

CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD

BENCH, AHMEDABAD

O.A No. 450/93

1994

T.A. No.

DATE OF DECISION

25-2-1994

Shri D.P. Sarvaiya

Petitioner

Shri K.C. Bhatt

Advocate for the Petitioner (s)

Versus

Union of India and Others

Respondent

Shri Akil Kureshi

Advocate for the Respondent(s)

CORAM .

The Hon'ble Mr. N.E. Patel

Vice Chairman.

The Hon'ble Mr. K. Ramamoorthy

Member (A)

JUDGMENT

D.P. Sarvaiya  
 Ex. E.B.P.A./C.A.  
 Mota Surka H/Q Sihor

Applicant

Advocate Shri K.C. Bhatt

Versus

1. Union of India through  
 The Director General  
 Department  
 Ministry of Communication  
 Parliament Street,  
 New Delhi

2. The Post Master General  
 Rajkot Region, Rajkot.

3. The Sr. Supdt. Of Post Offices  
 Bhavnagar Dn., Bhavnagar.

R

4. Asstt. Supdt. of Post Offices  
 Bhavnagar West, Sub. Dn. Bhavnagar.

Respondents

ADVOCATE Shri Akil Kureshi

O R A L J U D G E M E N T

In

O.A. 450 of 1993

Date: 25-2-1994.

Per Hon'ble Shri N.B. Patel

Vice Chairman.

Mr. Bhatt learned advocate for the applicant seeks permission to withdraw the O.A. unconditionally. Permission granted. O.A. stands disposed of as withdrawn. No order as to costs.

  
 (K. Ramamoorthy)  
 Member (A)

  
 (N.B. Patel)  
 Vice Chairman

CENTRAL ADMINISTRATIVE TRIBUNAL  
Ahmedabad Bench

① Application No. 450/93 of 19

Transfer Application No. \_\_\_\_\_ Old W.Pett No. \_\_\_\_\_

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided)

Dated : 02/3/94

Countersigned :

Anand 07-3-94

Section Officer/Court officer

Signature of the Dealing Assistant

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
AT ~~NEW DELHI~~  
AHMEDABAD

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CAUSE TITLE..... OA/450/93..... OF 198□.  
NAMES OF THE PARTIES..... D. P. Saravaiyer,  
VERSUS  
U.O.T & CO. PART A B & C

**PART A B & C**